NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 172/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Yatin C Davda & Anr.

V/s.

Iberchem India Ltd & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) Rasesh Parilly	DESIGNATION Advocate	REPRESENTATION (OC. S. J. C. D. L. J. C. C.	SIGNATURE E) R.H.Panikh
1. Kishan Dave) Hitesh Buch	FCS	(Original Rehitione (Respondent in T.A.)	K. darel
2. SUZAL SHAH	Advocate	Rop. Nos. 2106	Sty &lds
3. Mr. Sawrab Soparkar along with 1 MR Byal Chhatrapati 4. Siddhar the Sinha	Advocate	Resp. No. land Resp. No. land	2 2 31 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1 - 1

<u>ORDER</u>

Learned Advocate Mr. Rasesh Parikh with Learned PCS Mr. Hitesh Buch with Learned Advocate Mr. Kishan Dave present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Bijal Chhatrpati with Learned Advocate Mr. Siddharth Sinha i/b J Sagar & Associates present for Original Respondent No.1 to 2. Learned Advocate Mr. Sujal Shah present for Original Respondents No. 2 to 6.

At request of both sides.

List the matter on **09**.11.2017.

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BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.